National Company Law Tribunal Allahabad Bench Allahabad

CP No. 111(ND)/2012 TP23/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016.

NAME OF THE COMPANY: Md. Mahmood Alam

Vs.

M/s Model Tanners (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. ASHUTOSH KVMAR ADVOCATE PETITIONER

2. H.N. Siryh, Advocate Retitioned Hopps

Roban Gupta Advocate Interventent Johan

Order dated 08.08.2016

C.P. No.111 (ND)/12 Md. Mahmood Alam v. M/s Model Tanners (India) Pyt Ltd.

Learned Counsel for intervener is present. It has been represented that the inquiry is pending before learned administrator-cum-facilitate Mr. P. Nagesh. We are told by Learned Counsel for petitioner that Mr. P. Nagesh is considering the objections filed by the parties regarding valuation. The time is extended till 30th September, 2016. In the meanwhile status report from the learned facilitator may be called for by the office. The petitions by the intervener which are stand posted on 16.08.2016 also be listed on 30.09.2016. Let all the matters be listed on one day for convenience of both sides, on 30.09.2016.

The matter shall be listed on 30.09.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 08.08.2016